

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.1893 of 2017

Sushma Yadav and Anr

... .. Petitioner/s

Versus

The State Of Bihar and Ors

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Arun Kumar No. 1, Adv.
For the Respondent/s : Mr. Raj Kishore Roy-Gp18

CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

7 11-05-2026 Heard learned counsel for the parties.

2. Put up this case on 22.06.2026.

(S. B. Pd. Singh, J)

prabhakar/divya-

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